## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

CP(IB)No.237/9/HDB/2017
KPR industries India Ltd
ION Exchange India ltd
KPR industries India Ltd
9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Jeevan kumar.	Counsel.	9948855889,	#-
Ranjani Deni	Coansel.		

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.N.Jeevan Kumar, on behalf of Mr.Vikram, learned counsels for the Petitioner and submits that he wanted time to serve the notice on the Corporate Debtor personally. Post the case on 22.12.2017.

Member (Technical)

Member (Judicial)